

SINGLE MEMBER BENCH
WEEKLY DISPATCH STATEMENT
FROM 17/02/2020 TO 21/02/2020

S.NO	APPEAL NO	ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE OF WHICH ORDER DISPATCHED
1.	E/51220/2019	F.OA/50192/2020	19/02/2020	20/02/2020
2.	ST/53277/2018	F.OA/50193/2020	19/02/2020	20/02/2020
3-4.	E/51210-51211/2019	F.OA/50194-50195/2020	19/02/2020	20/02/2020
5.	ST/53363/2018	F.OA/50196/2020	19/02/2020	20/02/2020
6-7.	E/51215/2019 & E/51217/2019	F.OA/50197-50198/2020	19/02/2020	20/02/2020
8.	E/50954/2019	F.OA/50200/2020	19/02/2020	20/02/2020
9.	ST/51437/2018	F.OA/50201/2020	19/02/2020	20/02/2020
10.	ST/52805/2018	F.OA/50202/2020	19/02/2020	20/02/2020
11.	E/53416/2018	F.OA/50203/2020	19/02/2020	20/02/2020
12.	ST/53884/2018	F.OA/50204/2020	19/02/2020	20/02/2020
13.	E/51010/2019	F.OA/50205/2020	19/02/2020	20/02/2020
14.	ST/51556/2019	F.OA/50206/2020	19/02/2020	20/02/2020
15.	ST/51549/2019	F.OA/50207/2020	19/02/2020	20/02/2020
16-32.	E/51499-51503/2019 & E/51505/2019 & E/51507-51513/2019 & E/51517-51520/2019	F.OA/50209-50225/2020	19/02/2020	20/02/2020
33.	ST/53707/2018	F.OA/50226/2020	19/02/2020	20/02/2020
34.	E/53386/2018	F.OA/50227/2020	19/02/2020	20/02/2020
35.	E/51290/2019	F.OA/50228/2020	19/02/2020	20/02/2020
36.	E/50940/2019	F.OA/50229/2020	19/02/2020	20/02/2020
37.	E/51078/2019	F.OA/50230/2020	19/02/2020	20/02/2020
38.	E/53729/2018	F.OA/51814/2019	20/02/2020	20/02/2020
39.	E/50890/2019	F.OA/50232/2020	20/02/2020	20/02/2020
40.	C/50147/2020	F.OA/50233/2020	20/02/2020	20/02/2020
41.	E/51147/2019	F.OA/50234/2020	20/02/2020	20/02/2020
42.	ST/51528/2019	F.OA/50235/2020	20/02/2020	20/02/2020
43.	E/54063/2018	F.OA/50236/2020	20/02/2020	20/02/2020
44.	ST/50087/2019	F.OA/50237/2020	20/02/2020	20/02/2020
45-46.	E/52972-52973/2018	F.OA/50238-50239/2020	20/02/2020	20/02/2020
47.	ST/50185/2019	F.OA/50241/2020	20/02/2020	20/02/2020
48.	E/51572/2018	F.OA/50242/2020	20/02/2020	20/02/2020
49.	ST/53774/2018	F.OA/50269/2020	20/02/2020	20/02/2020
50.	ST/52034/2018	F.OA/50270/2020	20/02/2020	20/02/2020
51.	E/52505/2018	F.OA/50271/2020	20/02/2020	20/02/2020
52.	ST/53310/2018	F.OA/50272/2020	20/02/2020	20/02/2020
53.	E/50785/2019	F.OA/50273/2020	20/02/2020	20/02/2020
54.	E/50816/2019	F.OA/50274/2020	20/02/2020	20/02/2020
55.	ST/51090/2019	F.OA/50275/2020	20/02/2020	20/02/2020

56.	ST/51348/2019	F.OA/50276/2020	20/02/2020	20/02/2020
57.	E/51370/2019	F.OA/50277/2020	20/02/2020	20/02/2020
58.	C/53867/2018	F.OA/50278/2020	20/02/2020	20/02/2020
59.	ST/51585/2019	F.OA/50279/2020	20/02/2020	20/02/2020
60.	ST/51305/2019	F.OA/50280/2020	20/02/2020	20/02/2020
61- 62.	E/51297/2019 & E/51352/2019	F.OA/50281- 50282/2020	20/02/2020	20/02/2020
63	E/52083/2019	F.OA/50283/2020	20/02/2020	20/02/2020
64.	ST/52112/2019	F.OA/50284/2020	20/02/2020	20/02/2020
65.	ST/51054/2019	F.OA/50285/2020	20/02/2020	20/02/2020
66.	E/51003/2019	F.OA/50286/2020	20/02/2020	20/02/2020
67.	E/51401/2019	F.OA/50287/2020	20/02/2020	20/02/2020
68.	E/51383/2019	F.OA/50291/2020	20/02/2020	20/02/2020
69.	E/51020/2019	F.OA/50295/2020	18/02/2020	20/02/2020
	MISC. ORDER			
70.	E/52545/2019	M.O/50089/2020	20/02/2020	20/02/2020

B L
25.2.20

Assistant Registrar
(SINGLE MEMBER APPEAL BRANCH)